

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 248 OF 2018

Dated : 7th December, 2018

Present: Hon' ble Mr. Justice N.K. Patil, Judicial Member
Hon' ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Abhijeet Ferrotech Limited **Appellant(s)**
Versus
Andhra Pradesh Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Singh
Ms. Ankita Bafna

ORDER

Respondent No.1 and 2, though served, are unrepresented.

Four weeks' time is granted to Respondent No.1 and 2 to enable them to engage services of the counsel.

List the matter on **22.01.2019.**

(Ravindra Kumar Verma)
Technical Member
mk/pk

(Justice N.K. Patil)
Judicial Member